NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 14/634A/CLB/MB/2016

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU Coram:

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

Name of the Company: Rameshbhai P Patel

V/s.

Alpha Technocast Pvt. Ltd.

Section of the Companies Act: Section 634A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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